

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 315 of 2013

Dated: 3rd July, 2014

M/s. Torrent Power Ltd.

...Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **06.08.2014**.

COURT MASTER